

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-06-2024 AT 10:30 AM**

**CP No. 3/97/HDB/ 2022**

**AND**

**MA(Companies Act)/6/2022, IA (CA) 51/2023 & IA(CA) 47/2024 in**

**CP No. 3/97/HDB/ 2022**

u/s. 97 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Ravi Shankar Gopalkrishnan in  
M/s. Hyderabad Pollution Controls Ltd

**...Petitioner**

**AND**

M/s. Hyderabad Pollution Controls Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**CP No. 3/97/HDB/ 2022**

Due to power grid network break down, the hearing could not be conducted.  
For compliance, matter adjourned to 05.07.2024.

**MA(Companies Act)/6/2022, IA (CA) 51/2023 & IA(CA) 47/2024**

Due to power grid network break down, the hearing could not be conducted.  
For passing appropriate orders, matter adjourned to 05.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**